

## RAJYA SABHA

Wednesday, the 11th May, 1966/the 21st  
Vaisakha, 1888 (Saka)

The House met at eleven of the clock,  
MR. CHAIRMAN in the chair.

### ORAL ANSWERS TO QUESTIONS

#### HAUL OF GOLD AND DIAMONDS

\*161. { SHRI ABDUL GHANI†:  
SHRI NEKI RAM :

Will the Minister of FINANCE be  
pleased to state:

(a) whether Government's attention  
has been drawn to a news item which  
appeared in "The Free Press Bulletin,  
Bombay" dated Friday, the 8th April, 1966  
on page 4 under the heading "Alleged  
Haul of Gold, Diamonds";

(b) if so, whether Government have  
taken any step to bring out the real facts  
into light; and

(c) if the answer to part (b) above  
be in the affirmative what are the  
details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI B. R.  
BHAGAT): (a) Yes, Sir.

(b) and (c) Different newspapers have  
published varying reports regarding the  
extent of gold and jewellery seized. Most  
of these reports are highly exaggerated.  
Government have not issued any press  
communique contradicting these reports,  
or giving the correct position. Accord-  
ing to present official estimates the value  
of assets and undisclosed loans revealed  
by the searches is Rs. 17.67 lakhs.

شری عبدالغنی : کیا وزیر صاحب

فرمائینگے کہ یہ جو زیورات اور دوسری

چیزیں ملی ہیں وہ کس کی کسٹڈی

میں رکھی گئی ہیں اور اس پر

انکم ٹیکس والوں نے کوئی رقم لگائی

کہ اتنا ان پر ٹیکس لگایا جائے؟

†The question was actually asked on  
the floor of the House by Shri Abdul  
Ghani.

†[श्री अब्दुल गनी : क्या वजीर साहब  
फरमाएंगे कि यह जो जेवरात और दूसरी  
चीजें मिली हैं वह किसकी कस्टडी में रखी  
गई हैं और इस पर इन्कम टैक्स वालों ने कोई  
रकम लगाई कि इतना इन पर टैक्स लगाया  
जाये ?]

श्री बी० आर० भगत : यह चीज तो  
सरकार के कस्टडी में होगी और किस के पास  
है, इस वक्त यह बतलाना मुश्किल है। इस पर  
कितना टैक्स लगेगा, यह बात तहकीकात  
के बाद ही तय की जायेगी कि उस पर इतना  
टैक्स लगाया जा सकता है।

شری عبدالغنی : کیا وزیر صاحب  
فرمائینگے کہ جس نے اس بارے میں  
رپورٹ کی کہ وہاں پر زیورات ہیں  
وہ کس نے کی اور اس نے کتنی رپورٹ  
کی ہے کہ کتنے ہیں۔ اگر اس کی  
رپورٹ کروڑوں روپے کے بارے  
میں تھی تو باقی کیا چھپا لیا گیا  
ہے یا اتنا ہی حاصل ہوا ہے؟

†[श्री अब्दुल गनी : क्या वजीर साहब  
फरमाएंगे कि जिसने इस बारे में रिपोर्ट की  
कि वहां पर जेवरात हैं वह किस ने की और  
उसने कितनी रिपोर्ट की है कि कितने हैं।  
अगर इसकी रिपोर्ट करोड़ों रुपये के बारे में  
थी तो बाकी क्या छिपा लिया गया है।  
या इतना ही हासिल हुआ है ?]

श्री बी० आर० भगत : जो था वह पकड़ा  
गया और जो नहीं था वह नहीं मिला। किसने  
इसकी रिपोर्ट दी, इसके बारे में मेरे पास नाम  
नहीं है।

†[ ] Hindi transliteration.

سری عبدالغنی : کیا یہ سح  
ہے کہ جو انکم ٹیکس وائے اس کی  
انکوائری کر رہے ہیں ان کے کسی  
رہسہ دار سے یہ رپورٹ سرکار کو  
دی ہے؟

†[श्री अब्दुल गनी : क्या यह सच है कि  
जो इन्कम टैक्स वाले इसकी इन्क्वारी कर  
रहे हैं उनके किसी रिश्तेदार ने यह रिपोर्ट  
सरकार को दी ?]

श्री बी० आर० भगत : यह तो मालूम  
करके ही बतलाया जा सकता है। मेरे पास  
कोई खबर नहीं है।

SHRI N SRI RAMA REDDY I would  
like to know whether the hon. Minister can  
disclose the name of the person from  
whom this recovery of gold and diamonds  
has been made.

SHRI B. R. BHAGAT The name has  
been already disclosed. It relates to Mr  
Chiranjitlal Goenka.

#### SEIZURE OF GOLD

\*162. DR SHRIMATI PHULRENU GUHA: Will the Minister of FINANCE  
be pleased to state the number of raids for  
the seizure of gold conducted in 1965 and  
how many persons were arrested and con-  
victed in this connection?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI B. R.  
BHAGAT): 3,528 raids were conducted in  
1965. 191 persons were arrested and 16  
persons convicted.

DR SHRIMATI PHULRENU GUHA: May I know, Sir, for how many years or  
months imprisonment was given to these  
people and, another point, how many of  
those who were arrested before 1965 were  
released or convicted during the year 1965?

SHRI B. R. BHAGAT: This relates to  
only 1965. As for figures relating to 1964,  
I will have to get fresh notice.

†[ ] Hindi transliteration.

DR SHRIMATI PHULRENU GUHA  
I wanted to know for how many days,  
months or years they were given convic-  
tion during 1965

SHRI B. R. BHAGAT. That will be  
different in each case. I will have to get  
the information which will have to be  
collected

SHRI P. K. KUMARAN: May I know,  
Sir, what is the quantity of gold seized  
during these 3,000 raids?

SHRI B. R. BHAGAT It is 15,98,152  
grams.

SHRI M. P. BHARGAVA: May I  
know, Sir, whether all the 3,000 odd raids  
resulted in seizure of gold or some of them  
were infructuous?

SHRI B. R. BHAGAT Most of them  
resulted in seizure of gold, although some  
of them were infructuous

SHRI ATAL BIHARI VAJPAYEE. Is  
it not a fact that raids were carried out  
only when Government got reliable infor-  
mation from authentic sources and, if so,  
why was it that some of the raids proved  
to be useless?

SHRI B. R. BHAGAT A few of them  
We take due care to see that the infor-  
mation is reliable. We sift it, we go into it,  
and only when we are convinced, the  
machinery at the highest level is convinced  
that the information is correct, we go into  
it. But as human failures, some cases, of  
course, were fruitless

SHRI ATAL BIHARI VAJPAYEE In  
how many cases?

SHRI B. R. BHAGAT Well, I have to  
get notice for giving the exact number, but  
they are a few cases only.

SHRI NIREN GHOSH May I know  
whether any prominent businessman's or  
industrialist's house has been raided and,  
if so, his name and the gold recovered  
from him?

SHRI B. R. BHAGAT: It is very diffi-  
cult to give the names in all the cases and  
to determine who is prominent